

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/170(KB)2017
IA(I.B.C)/1085(KB)2024,
IA(I.B.C)/1116(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

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|------------------|---|
| IN THE MATTER OF | M/S. RBL BANK LTD VS MBL INFRASTRUCTURE LTD & ORS. |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Ms. Ramya Rakhecha, Adv.] For the Applicant in IA(I.B.C)/1085(KB)2024
Ms. Asmita Rakhecha, Adv.]
Mr. Soumyajit Saha, Adv.]

Mr. PBA Srinivasan, Adv.] For the Respondent No. 1
Mr. V. Aravind, Adv.]
Ms. Srishti Bansal, Adv.]
Mr. Sumit Swami, Adv.]
Ms. Aanchal Pundir, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent Nos. 2 & 3 in
Mr. Kanishk Kejriwal, Adv.] IA(I.B.C)/1085(KB)2024
Ms. Neha Somani, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. List this matter for further consideration on **05.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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